

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.54/9/HDB//2017
NAME OF THE COMPANY	Athena Chattisgarh Power Limited
NAME OF THE PETITIONER(S)	Energy Infraconsulting India Privvate Limited
NAME OF THE RESPONDENT(S)	Athena Chattisgarh Power Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P.V. VENKATA RAVI SHANKAR ON BEHALF OF	Advocate	99850 42686	P.V. Ravi Shankar
G.V. GANGADHAR			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


CA. B. Nagabhushan IRP
named as.

no. 4 B B

Enclosed Order Sheet

bhagabhushan@yahoo.com
9849995678.

Heard Shri P.V. Venkata Ravi Shankar, Learned Counsel on behalf of Sri G.V. Gangadhar, Learned Counsel for the Petitioner and Shri B. Nagabhushan, IRP appointed in the above case. Post the case on 25.09.2017


Member (T)


MEMBER (J)